GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:3916
ANSWERED ON:19.12.2011
SETTING UP OF COLINE BASED INDUSTRY
Jakhar Shri Badri Ram ;Tudu Shri Laxman

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government is contemplating to set up Coline (China Clay) based industry to provide employment to the unemployed tribal youths in backward areas in the country;
- (b) if so, the details thereof;
- (c) whether the Government has been issuing new industrial licenses in certain sectors including tobacco and intoxicant sector;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the number of new licenses issued by the Government in various sectors in the country State-wise including Rajasthan during the last three years, year-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a)&(b): The details of Coline (China Clay) based industry are not maintained by this Ministry.
- (c)&(d): At present under the Industrial Development and Regulation Act, 1951, the following sectors require compulsory Industrial Licensing:
- (i) Distillation and brewing of alcoholic drinks
- (ii) Cigars and cigarettes of tobacco and manufactured tobacco substitutes
- (iii) Electronic Aerospace and defence equipment all types.
- (iv) Industrial explosives including detonating fuses, safety fuses, gun powder, nitrocellulose and matches.
- (v) Specified Hazardous chemicals i.e. Hydrocyanic acid and its derivatives; Phosgene and its derivatives and Isocyanates and disocyanates of hydrocarbon, not elsewhere specified (example Methyl isocyanate).

However, no industrial licence has been granted for manufacture of cigarettes etc. on grounds of health since 1999.

(e): State-wise details of investment intentions in terms of Industrial Entrepreneurs Memorandum filed and licences issued during the last three years, are at Annexure.